

recognised foreign Christian Missions in India is 114. According to the information available, a sum of rupees 1077 lakhs was received by all missionary institutions during 1963 and a sum of rupees 844 lakhs during the period January—September, 1964.

(b) The number of registered foreign Christian missionaries in India excluding those from Commonwealth countries as on 1st January 1964 was 4,320.1

REPORT OF THE NATIONAL INSTITUTE OF SPORTS, PATIALA ON TOKYO OLYMPICS

2X4. SHRI RAM SINGH: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the National Institute of Sports, Patiala, in a report to the Union Government have drawn attention to certain maladies which the Indian contingent to the Tokyo Olympics was faced with; and

(b) if so, the details of the report and the steps Government propose to take to remove these maladies in future?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) and (b) The Chairman, Board of Governors, National Institute at Sports, Patiala and the Director of the Institute were deputed by the Board to observe the 18th Olympic Games at Tokyo held in October, 1964. Copies of their reports were received in this Ministry; but since these have not yet been considered by the Board of Governors, the Institute has been advised to place them before the Board in the first instance. The reports, when received by the Ministry of Education with the comments of the Board, will be given due consideration.

OFFICERS BORROWED FROM PRIVATE SECTOR

285. SHRI RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of officers borrowed by the Central Government from the private sector, since the declaration of Emergency:

¹ (b) how many of them have been absorbed through U.P.S.C. test; and

(c) how many have been returned to the private sector?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) to (c) The information is being collected and will be laid on the Table of the House as early as possible.

EXPLOSION OUTSIDE TOWN HALL DELHI

286. J SHRI RAM SINGH: I
i SHRI MAHABIR DASS :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a deafening blast occurred in December, 1964 outside the Town Hall in Chandni Chowk, Delhi;

(b) if so, what are the details of the explosion and whether any person was injured as a result thereof; and

(c) whether any arrest was made in that connection?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) Two cracker explosions took place in the vicinity of the Town Hall, Delhi on 15th December and 27th December 1964.

(b) (i) An explosion occurred at 3.15 P.M. on 15th December 1964 in the northern compound of the Town Hall near the easletn gate. No one was injured. The remnants of the explosion were sent to the Inspector of Explosives, Agra, who expressed the opinion that the remnants were of an authorised type of fire-work cracker.

(ii) The other explosion took place on 27th December 1964 at about 6.50 P.M. on the western road connecting Chandni Chowk with Shyama Parshad Mukerjee Road near the western gate, opposite the cycle-stand at the Town Hall. Two persons received simple injuries. In the opinion of the Inspector of Explosives, this cracker contained a mixture of Potassium